

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 85(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Shri.R.VARDHARAJAN
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016**

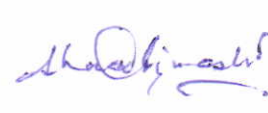
NAME OF THE COMPANY: Subhas Chand Manocha & Ors.

Vs.

M/s.Galaxy Footwear Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1.	Mes arthmaad	Pcs	} for respondents	
2.	Shanad Rajwade	Pcs		

1.	Varudha Sen, Adv	} Petitioner	ful
2.	Pushkar Timmi, Adv		

1.	Mr. Amarjit Singh Chaudhary	} for Respondents	Jafary
2.	Ms. Manmeet Arora, Adv		
3.	Ms. Chand Chopra, Adv		
4.	Mr. Tarang Gupta, Adv		

Order

For orders see order in CP 105(ND)/2016